

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**22. C.P. (IB)-154(MB)2024**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**SHRI KULDIP KUMAR KAREER**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.04.2024**

**NAME OF THE PARTIES: TATA International Limited**  
**V/s**  
**AETOS Agro Merchants Private**  
**Limited**

**Section: 9 of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

Adv. Kajal Solanki appeared for the Operational Creditor. Adv. Ashwin Shanker appeared for Corporate Debtor. Reply has been filed by the Corporate Debtor. Counsel for the Operational Creditor seeks time to file rejoinder. Time granted. Let the rejoinder be filed well before the next date of hearing. List the matter on **06.06.2024** for final hearing.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

24.04.2024  
Sushil

**Sd/-**

**KULDIP KUMAR KAREER**  
**Member (Judicial)**